

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:163
ANSWERED ON:03.12.2003
NON-IMPLEMENTATION OF ACP SCHEME
SURESH RAMRAO JADHAV (PATIL)

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the orders for Assured Career Progression (ACP) issued by the Government in 1999 are applicable to CGHS employees;
- (b) if so, whether these orders are not being implemented in CGHS;
- (c) if so, the reasons therefor; and
- (d) the time by which these orders are likely to be implemented in CGHS department?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

- (a) Yes, Sir.
- (b) The employees of CGHS are granted financial up-gradation in accordance with the conditions laid down in the ACP Scheme as and when they become eligible for it and this is a continuous process.
- (c) & (d) In view of (b) above, the questions do not arise.